

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 53

CA 396/2021 CA 355/2023 CA 640/2022 CA 95/2023 CA 117/2023 CA
52/2024 CA 511/2020 CA 233/2021 CA 396/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.03.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. Aditya Sikka, Advocate a/w Ms. Onshi Jakhar appeared for the Union of India.
2. Mr. Animesh Bisht, Advocate a/w Ms. Drishti Das, Advocate Ms. Roma Bhojani Mr. Deevanshu Jaswani, Advocate i/b Cyril Amarchand Mangaldas appeared for the IL & FS.
3. Mr. Shwetaank Nigam, Adv. for the CMA.
4. Adv Kavisha Shah a/w Minal Pawar I/b KDS Law Associates - Advocates for the Respondent 13 in CA No. 396 of 2021.
5. Adv. Hamza Lakhani for Respondent No 18 in CA 396 of 2021.
6. Adv. Rajnni Kuttyy a/w Adv. Gaurav Sharma i/b Avyuktaa Legal for R17 in CA 396 of 2021.
7. Adv. Abhishek Anand for Applicant in CA No.95/2023.

CA Nos. 396/2021 & 355/2023 -

1. Advocate M. S. Bhardwaj for Applicant in CA/396/2021.
2. Mr. Raturaj Bankar, Advocate appeared for the Applicant in IA No. 355/2023.
3. Mr. Kuber Dewan, Adv. Mrs. Neeharika Aggarwal, Adv. Mr. Kaustubh Srivastava, Adv. appeared for the Respondent no. 1 in IA No. 396/2021.
4. Mr. Chirag Bhavsar, Advocate i/b Vis Legis Law Practice, Advocate appeared for the Respondent no. 21 & 22.
5. Ms. Samrudhi Chothani, Advocate i/b Trilegal appeared for the Applicant in IA No. 396/2021.
6. Adv Gaurav Sharma I/b Ayuktaa Legal for Respondent No. 17 in CA 396/21.
7. Learned Counsel for the SFIO seeks further time to file another IA after completion of investigation in the matter of ILFS. Two weeks' time granted.
8. List these CAs' on **01.04.2024** for further consideration.

CA No. 396/2023 –

1. Today this CA is wrongly listed on board.
2. CA No. 396/2023 is already disposed of vide order dated 07.11.2023.

CA No. 640/2022 -

1. None present for the Applicant.
2. In case on the next date of hearing none appears on behalf of the Applicant CA will be dismissed for want of prosecution.
3. List this CA on **01.04.2024** for dismissal.
4. Later on, Mr. Kabir Saund, Advocate i/b J. Sagar Associates appeared for the Applicant.

CA No. 95/2023 –

1. Learned Counsel for the IFLS seeks time to file reply. Two weeks' time granted.

2. Learned Counsel for the Respondent is at liberty to place on record rejoinder to the reply of the CMA as well as to the reply filed by the ILFS. No fresh facts be brought on record without permission of this Bench.
3. List this CA on **03.04.2024** for hearing.

CA No. 52/2024 –

1. Mr. Ankur Sood, Advocate a/w Romila Mandal, Uttam Rane, Advocate appeared for the NTADCL.
2. Learned Counsel for the NTADCL seeks time to file reply.
3. Time granted by serving advance copy to the Applicant at least two days before the next date of hearing.
4. List this CA on 03.04.2024 for hearing.

CA No. 511/2020 –

1. Mr. Ankur Sood, Advocate a/w Romila Mandal, Uttam Rane, Advocate appeared for the NTADCL.
2. This application is filed for the stay. However, it is clarified that NTADCL shall not exercise any set off right till final disposal of the present application, and the loan shall be paid as falls due.
3. List this CA on **03.04.2024** for hearing.

CA No. 233/2021 –

1. Mr. Piyush Joshi, Advocate appeared for the Applicant.
2. Mr. Aditya Sikka, Advocate appeared for the Union of India.
3. Learned Counsel for the Union of India informs that their written submissions shall be filed today.
4. List this CA on **11.03.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)